

Shri M. S. Gurupadaswamy: May I know what action the Government of India have taken to realise this amount either from the company or from the Government of Japan?

Shri Karmarkar: It was decided that the loss to the Government of Madras should be made good to them out of the vested assets of the Japanese firm. Orders have been issued accordingly.

Shri M. S. Gurupadaswamy: What would be the amount of the assets of this firm?

Shri Karmarkar: I should like to have notice as to what the exact amount would be.

Shri M. S. Gurupadaswamy: May I know whether the Government of Madras has asked the Government of India to take steps to move the Government of Japan in this matter and the people concerned with this company to make good the whole amount?

Shri Karmarkar: I am not aware of any such thing.

Tyre Factory

*287. **Shri Chandak:** Will the Minister of Commerce and Industry be pleased to refer to the replies given to supplementaries to Starred Question No. 2373 on the 29th September, 1955 and state:

(a) whether it is a fact that Government have received a proposal for the setting up of a tyre factory; and

(b) if so, whether Government propose to grant any special facilities (financial or otherwise) to this concern as per recommendation of the Tariff Commission?

The Minister of Commerce and Industry and Iron and Steel (Shri T. T. Krishnamachari): (a) Yes, Sir.

(b) It is premature to say anything more about it since the proposal is still under consideration.

Shri Chandak: Is it a fact that an application for a new tyre factory is pending for over a year and that is because the Government are insisting in having the factory in the south?

Shri T. T. Krishnamachari: I do not know about that. There is certainly a demand from Travancore-Cochin for a factory in that area. But, so far as the particular application is concerned, if that is the application which the hon. Member has in mind, that was an application which was received in May.

Shri Chandak: Is it a fact that a foreign combine has agreed to set up a factory in the south?

Shri T. T. Krishnamachari: No foreign combine has yet been approached to set up a factory in the south.

Shri A. M. Thomas: May I enquire which concern has made the proposal and what exactly is the nature of the proposal?

Shri T. T. Krishnamachari: At the present moment, we may or may not accept the proposal. At present, I would like to have permission of the Chair not to divulge the names.

Shri V. P. Nayar: May I know whether, in view of the alarming details of concentration of monopoly in certain foreign firms in the matter of production of rubber articles, as detailed in the Tariff Commission's report recently laid before the House, it is in the contemplation of the Government to start a Government-owned factory for the manufacture of articles from rubber at a place which is best suited for that?

Shri T. T. Krishnamachari: If my hon. friend wants me to accept what he states as the cause and effect. I am afraid I do not feel the same way.

कम्बोडिया को टेक्निकल सहायता

*२८८. श्री बिभूति मिश्र : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) टेक्निकल विशेषज्ञों का प्रस्थापित दल कम्बोडिया कब भेजा जायगा; और

(ख) उस दल को कौनसा विशेष कार्य सौंपा गया है ?

वैदेशिक कार्य उपमंत्री (श्री अनिल के० बन्दा) : (क) उम्मीद है कि यह दल जल्दी ही कम्बोडिया के लिये रवाना हो जायगा ।

(ख) ये विशेषज्ञ कम्बोडिया जायेंगे और इस बात को ध्यान में रखते हुए कि भारत सरकार कम्बोडिया को किस तरीके से टेक्नीकल मदद दे सकती है वहां के हालात का निरीक्षण (सर्वे) करेंगे ।